

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

25.03.2014

OA No. 291/00166/2014

Mr. Ilyas Khan, Counsel for applicant.

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits that he wishes to withdraw the OA in view of the fact that the applicant has not succeeded in the second examination.

The OA is dismissed as withdrawn.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*